at the Parliament House to supervise the working of Stall and Milk Bar.

## Sale $_{\text {e }}$ of D. M. S. Products in Parliament House

813. SHRI MOHANRAJ KALINGARAYAR: Will the Minister of AGRICULTURE be pleased to state:
(a) the month-wise total amount of sale with its break-up as below of D. M. S. products at the Parliament House; (i) All-Day Milk Stall and (ii) Milk Bar during 1972; Ghee; Milk; Butter and Ice-Cream at All-Day Milk Stall; (i) Ghee; (ii) Milk-Shake and (iii) Lassi; (iv) Ice-Cream and (v) Butter at the Milk Bar;
(b) the total expenditure incurred on the Staff maintained stall-wise with strength of Class III and Class IV Staff including contingencies; and
(c) the steps being taken to cut down expenditure on staff during lean periods?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE. (PROF. SHER SINGH): (a) Two statements showing particulars of monthly sales of various MiIk products during 1972 at (i) All Day Milk Stall and (ii) Milk Bar at Parliament House is laid on the Table of the House. (Placed in Library. See No LT-4264|73).
(b)

| Staff Class III |
| :--- |
| Expenditure orr <br>  <br> Allowances |


(c) The question of reduction of staff strength during the non-session period, is being reviewed.

## Temporary Scheduled Tribes Teachers in Delhi Education Department

814. SHRI AMBESH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 1173 dated the 7th August, 1972 regarding the temporary

Scheduled Tribes teachers in Delhit Education Department, and state:
(a) whether the required'information has since been collected;;
(b) if so, the gist thereof; and
(c) if not, the time by which the information will be placed on the: Table of the Lok.Sabhas:

